

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3811  
ANSWERED ON:27.04.2012  
MERGER ACQUISITION BY INDIAN BANKS QUESTION  
McLeod Smt. Ingrid

**Will the Minister of FINANCE be pleased to state:**

- (a) whether Indian Investment Banks are striking alliance with foreign entities for Merger and Acquisition (M&A);
- (b) if so, the number of Indian Investment Banks who have applied for licences to start M&A practice in foreign countries during the past one year; and
- (c) the present status in this regard alongwith reaction of the Government thereto?

**Answer**

The Minister of State in the Ministry of Finance (Shri Namu Narain Meena)

(a) to (c): Reserve Bank of India has informed that none of the Indian Banks regulated by RBI are engaged exclusively in the Investment Banking / Merger and Acquisition activity, as per their records.